

JUDGMENTS FOR THE MONTH OF NOVEMBER, 2014

Sl No	Date of Judgment	CASE NO.	PARTIES' NAME	SUBJECT	JUDGMENT DELIVERED BY
1	3 rd	CRP 24/2013	RAJIV KUMAR & 4 ORS VS ASHOK KUMAR AGGARWAL & 3 ORS	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
2	3 rd	CRP(I/O) 49/2014	MRS. HASNA ARA BEGUM VS KAUSHIK RANJAN DAS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
3	5 th	RSA 145/2013	RANJIT KAKATI & 3 ORS VS KRISHNA PRASAD KAKATI & 8 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
4	7 th	RSA 271/2014	PARESH CH NATH @ PARESH CH DEBNATH VS KHARGESWAR BAISHNAB & 2 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
5	12 th	CRP 188/2014	MUSST. BEGUM BAHAR THE DEFENDANT NO.1 HER LEGAL REPRESENTATIVES VS ON THE DEATH OF THE MOTIUR RAHMAN HIS LEGAL REPRESENTATIVES	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE N. CHAUDHURY
6	12 th	RSA 277/2014	ABDUL MATIN & ANR VS ABDUL MALEQUE & 2 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
7	12 th	RSA 278/2014	PRABHAT CH. MALAKAR VS HAFIDA BEGUM	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
8	12 th	WA 297/2014	ER T. L. SEMDOK VS IMTILEMBA SANGTAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
9	12 th	WA 298/2014	SPEAKER NAGALAND LEGILATIVE ASSEMBLY ASSEMBLY SECRETARIAT & ANR VS IMTILEMBA SANGTAM, MLA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
10	12 th	WP(C) 175(K)/2014	IMTILEMBA SANGTAM & ORS VS SPEAKER, NAGALAND LEGISLATIVE ASSEMBLY KOHIMA & ORS		HON'BLE THE CHIEF JUSTICE (ACTING) MR K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
11	13 th	PIL 71/2007	SRI JAMINI KUMAR BAISHYA & ORS VS THE GOVT. OF ASSAM & ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
12	13 th	CRL.A(J) 73/2011	SRI NRIPEN DAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE C.R. SARMA HON'BLE MR. JUSTICE P.K. SAIKIA

13	13 th	WP(C) 5396/2013	HARENDRA NATH SARMA VS THE STATE OF ASSAM AND 3 ORS	Promotion with respect to State Govt Employees	THE HON'BLE MR. JUSTICE B.K. SHARMA
14	14 th	WP(C) 4112/2007	VISHAL RETAIL LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
15	14 th	WP(C) 4756/2007	UNION OF INDIA & ORS VS SMTI MAHUA BISWAS & ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
16	14 th	WP(C) 5766/2007	M/S HAWKINS COOKERS LTD VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
17	14 th	WP(C) 173/2008	M/S NIRLEP APPLIANCES LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
18	14 th	WP(C) 840/2008	M/S PUSHPANJALI APPLIANCES (P) LTD. VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
19	14 th	CRL.A(J) 77/2011	SRI SUKRAM MAHALI VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE C. R. SARMA HON'BLE MR. JUSTICE P. K. SAIKIA
20	14 th	WP(C) 4256/2011	M/S TTK PRESTIGE LIMITED VS THE STATE OF ASSAM AND ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTG.) THE HON'BLE MR. JUSTICE UJJAL BHUYAN
21	14 th	WP(C) 255(K)/2011	DR. ATOUZO PIENYU & ORS VS THE STATE OF NAGALAND & ORS		HON'BLE MR. JUSTICE N. CHAUDHURY
22	18 th	WA 43/2009	ASSAM DIPLOMA ENGINEERS SERVICES ASSOCIATION VS THE STATE OF ASSAM & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE THE CHIEF JUSTICE (ACTG.) K. SREEDHAR RAO THE HON'BLE MR. JUSTICE UJJAL BHUYAN
23	19 th	CRL.A(J) 108/2011	PETOWA DHAN VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE C.R. SARMA HON'BLE MR. JUSTICE M.R. PATHAK
24	20 th	WA 230/2009	UNION OF INDIA & ORS VS M/S MANAKSIA LTD	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
25	20 th	WA 243/2009	THE UNION OF INDIA & ORS VS MODI REVLOON PVT.LTD. & 19 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
26	20 th	WP(C) 2138/2009	ZOBELE INDIA PVT. LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN

27	20 th	<u>WP(C) 3376/2009</u>	GODREJ CONSUMER PRODUCTS LTD. VS THE UNION OF INDIA & ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
28	20 th	<u>WP(C) 3377/2009</u>	GREENPLY INDUSTRIES LTD. VS THE UNION OF INDIA & ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
29	20 th	<u>WP(C) 3387/2009</u>	BULLAND CEMENTS PRIVATE LTD. VS THE UNION OF INDIA & ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
30	20 th	<u>WP(C) 3940/2009</u>	KITPLY INDUSTRIES LTD. VS THE UNION OF INDIA & ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
31	20 th	<u>WP(C) 4869/2009</u>	HINDUSTAN UNILEVER LIMITED VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
32	20 th	<u>WP(C) 2918/2010</u>	M/S SRD NUTRIENTS PVT. LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
33	20 th	<u>WP(C) 4112/2010</u>	KAMRUP EXPORTS PVT. LTD VS THE UNION OF INDIA & ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
34	20 th	<u>WP(C) 4119/2010</u>	M/S KAMRUP PERSONAL CARE VS THE UNION OF INDIA & ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
35	20 th	<u>WP(C) 2468/2012</u>	VARUN BEVERAGES (INTERNATIONAL) LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
36	20 th	<u>WP(C) 5968/2012</u>	M/S. BARAK ALLOY VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
37	20 th	<u>WP(C) 5969/2012</u>	M/S. BALAJI INDUSTRIES VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
38	20 th	<u>WP(C) 6161/2012</u>	CENT PLY VS THE UNION OF INDIA & ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN

39	20 th	<u>WP(C) 84/2013</u>	M/S. CACHAR ISPAT PVT. LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
40	20 th	<u>WP(C) 104/2013</u>	M/S GATTANI INDUSTRIES VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
41	20 th	<u>WP(C) 109/2013</u>	M/S SM CEMENT INDUSTRIES VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
42	20 th	<u>WP(C) 187/2013</u>	M/S JUMBO PACKAGING INDUSTRIES VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
43	20 th	<u>WP(C) 235/2013</u>	UDAYAK AGRO PRODUCTS PRIVATE LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
44	20 th	<u>WP(C) 239/2013</u>	M/S RAKSHA CEMENTS PVT LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
45	20 th	<u>WP(C) 240/2013</u>	M/S SHANDAR PAINTS INDUSTRY VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
46	20 th	<u>WP(C) 242/2013</u>	M/S SATYA MEGHA INDUSTRIES VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
47	20 th	<u>WP(C) 279/2013</u>	M/S JOYSHREE GENERATORS VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
48	20 th	<u>WP(C) 312/2013</u>	M/S SHREE SALASAR INDUSTRIES VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
49	20 th	<u>WP(C) 319/2013</u>	M/S. TIRUPATI PLYWOOD INDUSTRIES VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
50	20 th	<u>WP(C) 399/2013</u>	M/S. R.J.CEMENT INDUSTRIES VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN

51	20 th	<u>WP(C) 410/2013</u>	M/S SMS SMELTERS LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
52	20 th	<u>WP(C) 411/2013</u>	M/S. PLATINUM ALLOYS PVT. LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
53	20 th	<u>WP(C) 417/2013</u>	M/S RIVER VALLEY CEMENT CORPORATION VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
54	20 th	<u>WP(C) 457/2013</u>	M/S ASSAM TIMBER PRODUCTS(P) LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
55	20 th	<u>WP(C) 632/2013</u>	M/S SILVER DROP FOODS AND BEVERAGES (P) LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
56	20 th	<u>WP(C) 809/2013</u>	ASSENT CARAMICS (A UNIT OF ASSENT CHEMICALS LTD.) VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
57	20 th	<u>WP(C) 810/2013</u>	KAMAKHYA PLASTICS PVT. LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
58	20 th	<u>WP(C) 811/2013</u>	ASSENT CHEMICALS LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
59	20 th	<u>WP(C) 1151/2013</u>	M/S CEMENT INTERNATIONAL LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
60	20 th	<u>WP(C) 1153/2013</u>	M/S BARAK VALLEY CEMENTS LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
61	20 th	<u>WP(C) 1242/2013</u>	M/S PURBANCHAL CEMENT LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
62	20 th	<u>WP(C) 1472/2013</u>	M/S BALAJI UDYOG LTD. VS THE UNION OF INDIA & 4 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN

63	20 th	WP(C) 1975/2013	M/S KAMLANG SAW & VENEER MILLS PVT. LTD. VS THE UNION OF INDIA & 6 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
64	20 th	WP(C) 2660/2013	M/S JERICHO DETERGENT PVT. LTD. VS THE UNION OF INDIA & 3 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
65	20 th	WP(C) 6685/2013	M/S INDIA CARBON LIMITED VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
66	20 th	WP(C) 6698/2013	M/S NEW AGE PETCOKE PVT. LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
67	20 th	WP(C) 6786/2013	M/S UPPER ASSAM PETROCOKE PRIVATE LIMITED VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
68	20 th	WP(C) 317/2014	CALCOM CEMENT INDIA LTD VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
69	20 th	WP(C) 723/2014	M/S SUREKA PROJECTS PVT. LTD. VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
70	20 th	WP(C) 724/2014	M/S DAYA ENGINEERING WORKS PVT. LTD. VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
71	20 th	WP(C) 729/2014	R. P. ASSOCIATES PVT. LTD. VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
72	20 th	WP(C) 1694/2014	M/S GATTANI POLYMERS VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
73	20 th	WP(C) 1696/2014	M/S PCL CEMENT & PIPE INDUSTRIES VS THE UNION OF INDIA & 5 ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
74	20 th	WP(C) 1723/2014	M/S KESHARI INDUSTRIES VS THE UNION OF INDIA & 5 ORS	Sales Tax	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN

75	20 th	WP(C) 2887/2014	ADHUNIK CEMENT LTD. VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
76	20 th	WP(C) 3457/2014	M/S UNITED PACKAGERS VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
77	20 th	WP(C) 3458/2014	M/S PURBANCHAL PACKAGING INDUSTRIES VS THE UNION OF INDIA & 6 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
78	20 th	WP(C) 5444/2014	GAIL (INDIA) LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
79	20 th	WP(C) 5538/2014	NATURAL PANEL INDUSTRIES PVT. LTD. VS THE UNION OF INDIA & ORS	Central Excise	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO HON'BLE MR. JUSTICE UJJAL BHUYAN
80	24 th	RSA 213/2014	ON THE DEATH OF PREMODA DEVI HER LEGAL HEIRS RATNESWAR SARMA (SON) & ANR VS SMT. SABITRI DEVI & 2 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE Mr. JUSTICE N. CHAUDHURY
81	27 th	WP(C) 3667/2008	JOGIGHOPA ASHOK KAGAJKAL SRAMIK SANTHA VS THE STATE OF ASSAM & ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE B.K. SHARMA
82	27 th	WP(C) 3654/2010	DEBA KANTA DAS & 7 ORS VS OIL & NATURAL GAS CORPORATION LTD. & ORS	Requisition of land	THE HON'BLE MR. JUSTICE HRISHIKESH ROY
83	28 th	WP(C) 413/2008	KAILASH CH. SARMA VS PUNJAB NATIONAL BANK & ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE B.K. SHARMA
84	28 th	WA 232/2012	DR MITALI BORA & ORS VS DR. BHABOTOSH KUMAR ROY AND ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE (ACTING) MR. K. SREEDHAR RAO THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH